

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00319/2020

DATED THIS THE 16TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI MOHD. JAMSHED, MEMBER (A)

(On video conference from Central Administrative Tribunal, Principal Bench, New Delhi)

1. Veerabhadra Hanchinal
S/o Bheemappa,
Aged 53 years,
Special Officer,
Kumara Krupa Guest House,
Kumara Krupa Road,
Bengaluru 560 001

2. Smt. Seema Naik B
D/o B.K. Naik,
Aged about 45 years,
Now waiting for posting orders
C/o Principal Secretary,
DPAR, Vidhana Soudha,
Bengaluru 560 001

3. Ramappa Hatti,
S/o Irappaa Hatti
Aged about 60 years,
Residing at C-4,
“Subbhiksha Defodil”,
No. 25, Rustum Baug Layout,
Bengaluru 560 017

....Applicants

(By Advocate Shri Narayana Bhat – through video conference)

Vs.

1. The Union of India,
Represented by its Secretary
Department of Personnel & Training (DOP)
North Block, New Delhi 110 001

2. Union Public Service Commission,
Represented by its Secretary,
Dholpur House,
Shahajahan Road,
New Delhi 110 069

3. State of Karnataka,
Represented by its Chief Secretary,
Vidhana Soudha,
Dr. B.R. Ambedkar Road,
Bengaluru 560 001

4. State of Karnataka,
Represented by its Secretary,
Department of Personnel Administration
And Reforms (DPAR),
Vidhana Soudha,
Dr. B.R. Ambedkar Road,
Bengaluru 560 001

5. Jayavibhava Swamy, K.A.S.,
S/o C.M. Yareseeme (late)
Age 55 years,
Working as Chief Executive Officer,
Karnataka State Khadi and Village Industries Board,
Khadi Bhavan, No. 10, Jasma Bhavan Road,
Vasanth Nagar, Bengaluru 560 052
And residing at No. 597, 7th Main,
2nd Cross, Vijayanagara,
Bengaluru 560 040

6. Venkatesh T,
S/o Thimmaiah,
Aged about 47 years,
Working as Director (Personnel),
KSRTC, K H Road,
Bengaluru 560 027,

Permanently residing at
No. 372, Judicial Layout Phase-II,
Kanakapura Main Road,
Bengaluru 560 062

7. D. Bharathi,
W/o H.P. Mahadevappa,
Aged 46 years,
Working as Secretary,
State Election Commission,
Cunningham Road,
Bangalore 560 052
Residing at No. 1925, Shamantha,
1st Floor, 3rd Cross,
MCECHS Layout, Shivaram Karanth Nagar,
2nd Phase, Jakkur Post, Bangalore 560 064

8. G. Prabhu, KAS,
S/o A. Ganesh
Age 41 years,
Working as Director,
Social Security and Pension,
Revenue Dept, 5th floor, Kandaya Bhavana,
Bengaluru 560 009,
And permanent resident at V.V. Nagara,
Sugar Factory (Post), Hiriyur,
Chitradurga District 572 143

.....Respondents

(By Shri N. Amaresh, Senior Panel Counsel for Respondent No. 1
Shri V.N. Holla, Senior Panel Counsel for Respondent No. 2,
Shri Ramesh Jois, State Government Counsel for Respondents No. 3 and 4,
Shri H.L. Pradeep Kumar, proxy for Shri Basavaraj V. Sabarad, Counsel for
Respondents No. 5 to 8)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The applicants herein have filed separate memos stating therein that
now the Respondents No. 3 and 4 have framed and published the rules by
way of a Notification dated 22.03.2021 which are called as Karnataka Civil

Services (1998 Batch Gazetted Probationers) (Declaration of Probation and fixation of pay) (Special) Rules, 2021 and thereafter the applicants have also passed the departmental examination prescribed by the Government and that the cases are required to be considered under the rules now framed by them.

2. It has further been averred that the respondents are now in the process of considering the applicants' cases for grant of benefits and, therefore, they may be permitted to withdraw the Original Application with liberty to file a fresh one in the eventuality of failure of the respondents to do the needful.

3. The OA is dismissed as withdrawn with liberty as aforesaid.

(MOHD. JAMSHED)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/